

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR M/S STEADFAST SHIPPING PRIVATE LIMITED OPERATING IN BUSINESS OF RENTING OUT OF SHIPS AND VESSELS AT DABHOL, RATNAGIRI

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	M/S Steadfast Shipping Private Limited PAN: 27AARCS1129E CIN: U35122MH2011PTC224284
2.	Address of the registered office	603/604 Cliff Towers, Lokhandwala Complex, Samarth Nagar, Cross Rd No. 3, Off J.P. Road, Andheri West, Mumbai City, Mumbai, Maharashtra, India, 400053
3.	URL of website	-
4.	Details of place where majority of fixed assets are located	4 ships of the CD are at Squareport Shipyard Pvt Ltd, Usgaon, Navase-415706, Maharashtra
5.	Installed capacity of main products/ services	The Corporate Debtor is not in operation
6.	Quantity and value of main products/ services sold in last financial year	No such detail available
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Can be obtained from RP through the following email id: ibc.steadfastshipping@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL;	Eligibility Criteria is mentioned in the detailed invitation of EOI and can be obtained from RP through the following email id: ibc.steadfastshipping@gmail.com
10.	Last date for receipt of expression of interest	10 February 2025
11.	Date of issue of provisional list of prospective resolution applicants	20 February 2025
12.	Last date for submission of objections to provisional list	25 February 2025
13.	Date of issue of final list of prospective resolution applicants	07 March 2025



14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	12 March 2025
15.	Last date for submission of resolution plans	11 April 2025
16.	Process email id to submit Expression of Interest	ibc.steadfastshipping@gmail.com

NILESH
RAJENDRA
KOTHARI

Digitally signed by
NILESH RAJENDRA
KOTHARI
Date: 2025.01.26
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Sd/-

Nilesh Rajendra Kothari
Resolution Professional

In the matter of Steadfast Shipping Pvt. Ltd
IBBI/IPA-002/IP-N01225/2022-2023/14132

AFA valid upto: 31.12.2025

Correspondence Address: 410, 4th Floor, Bluerose Industrial Estate,
Near Metro Mall and Tata Power Petrol Pump,
Western Express Highway, Borivali East - 400066 Mumbai
Email Id: ibc.steadfastshipping@gmail.com

Date: 26 January 2025

Place: Mumbai